

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2644  
ANSWERED ON:19.12.2003  
TDS REFUND SYSTEM  
RAMSHETH THAKUR;UMMAREDDY VENKATESWARLU

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has evolved any system to ensure that refunds from TDS and other advance income tax payments are refunded without delay and without financial harassment;
- (b) if so, the details of new system;
- (c) whether it is a fact that refund cheques are being encashed by some officials themselves; and
- (d) if so, the details of such cases with the action taken by Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHRIPAD YESSO NAIK):

- (a) Yes, Sir.
- (b) In order to give better service to Tax payers the Government has decided to simplify the procedure for issue of refunds by discontinuing the system of sending Advice Note to the Bank separately in cases of refund up to Rs. 9999/- The new system also stipulates preparation of Refunds on continuous computer Stationery so that Refunds are issued expeditiously and tax payer's grievances are minimized.
- (c) No such incident has come to the notice of the Government.
- (d) Does not arise in view of reply to para (c) above.